

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.18
I.A No.379/2023 in
C.P. (IB) No.98/BB/2021

IN THE MATTER OF:

Global Emerging Markets India Limited	...	Petitioner
Vs		
Leepakshi Science and Technology Park Private Limited	...	Respondent

Order under Section 7 of I & B Code, 2016

Order delivered on 25.06.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner	:	Shri Rohan Kotari
For the Respondent	:	Shri Purnachandra P

ORDER

1. Heard the Ld. Counsel for the Petitioner and Respondent.
2. The Ld. Counsel stated that the matter is pending before the Hon'ble Supreme Court.
3. List the case on **02.09.2024**.

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)